

## **NOTICE**

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
1.	<b>DFR No. 756/18</b> (for maintainability)	Laurel Apparels Vs. Karnataka Electricity Regulatory Commission & Ors.	756/2018 Dated 26/02/2018	14/03/2018		<b>26/03/2018</b> <b>Court -II</b>
2.	<b>DFR No. 757/18</b> (for maintainability)	Sakthi Masala Private Limited Vs. Karnataka Electricity Regulatory Commission & Ors.	757/2018 Dated 26/02/2018	14/03/2018		<b>26/03/2018</b> <b>Court -II</b>
3.	<b>DFR No. 758/18</b> (for maintainability)	Ahill Apparel Exports (P) Ltd. Vs. Karnataka Electricity Regulatory Commission & Ors.	758/2018 Dated 26/02/2018	14/03/2018		<b>26/03/2018</b> <b>Court -II</b>
4.	<b>DFR No. 759/18</b> (for maintainability)	The Impetus Associates LLP. Vs. Karnataka Electricity Regulatory Commission & Ors.	759/2018 Dated 26/02/2018	14/03/2018		<b>26/03/2018</b> <b>Court-II</b>
5.	<b>A No. 75/18 &amp; IA 377/18</b> (IA 377/18 – for exemption from filing certified copy of the impugned order)	M/s Everest Power Pvt. Ltd. Vs. Punjab State Electricity Regulatory Commission & Ors.	488/2018 Dated 07/02/2018	15/03/2018		<b>27/03/2018</b> <b>Court-II</b>

**Dated: 19/03/2018**

**By Order**  
**Sd/-**  
**Dy. Registrar**